

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).6254/2012

(From the judgement and order dated 04/05/2012 in CRLA No.759/1982, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

JAGADAMBA PRASAD

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail,bringing on record addl. documents and exemption from filing O.T. and office report))

WITH SLP(Cr1) NO. 7568 of 2012

(With appln(s) for bail,exemption from filing O.T. and office report)(For final disposal)

Date: 04/03/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s)

Mr. J.C.Gupta, Sr. Adv. (Mentioned by)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Anurag Kishore, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

At request, post on 15.04.2014.

|(Shashi Sareen)
|Court Master

|(Veena Khera)
|Court Master

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